

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2764

ANSWERED ON:21.03.2005

POLLUTING INDUSTRIAL UNITS

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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the names of private/public sector companies/factories/industrial units in the country which are discharging toxic effluents etc. thereby affecting the quality of ground water and polluting the environment as on date, State-wise and Union Territory-wise;
- (b) the remedial steps taken by the Government in this regard;
- (c) whether Pollution Control Boards have issued notices to them/instructing them for installation of Effluent Treatment Plants (ETPs) or closure or to shift elsewhere;
- (d) if so, the details thereof, State/Union Territory-wise;
- (e) the details of those units which have installed ETPs or have been shifted/closed during the last three years as well as current year, location-wise;
- (f) whether any time bound action plan has been prepared to shift/close the polluting industrial units; and
- (g) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) The State-wise status of 17 categories of highly polluting industries including private and public sector companies is annexed.
- (b) to (g) For abatement of pollution from industrial units, various measures have been initiated which inter-alia include the following :

- (i) Enforcement of prescribed environmental standards;
- (ii) Regular monitoring for compliance of prescribed environmental norms;
- (iii) Issuance of notices/directions to defaulting units for installation of pollution control devices including installation of Effluent Treatment Plants (ETPs); and
- (iv) Implementation on the Charter on Corporate Responsibility for Environmental Protection for 17 categories of polluting industries.

ANNEXURE

Statement referred to in Parts (a) of the Lok Sabha Unstarred Question No. 2764 regarding Polluting industrial units by Shrimati (Saw.) Kalpana Ramesh Narhire and Others due for reply on 21st March, 2005

State-wise status of 17 categories of highly polluting industries

S.No. State Total No. of polluting units Compliance Status

OPRS OPRNS UCL

1. Andhra Pradesh	367	243	90	34
2. Assam	16	12	0	4
3. Bihar	46	27	0	19
4. Chhattisgarh	25	21	2	2
5. Goa	8	8	0	0
6. Gujarat	283	273	0	10
7 Haryana	107	69	14	24
8. Himachal Pradesh	11	11	0	0
9. Jammu & Kashmir	10	7	0	3
10. Jharkhand	21	16	2	3
11. Karnataka	113	69	2	42
12. Kerala	43	37	0	6
13. Madhya Pradesh	78	61	2	15
14. Maharashtra	629	513	34	82
15. Meghalaya	1	1	0	0
16. Orissa	51	41	8	2
17. Punjab	97	53	27	17
18. Rajasthan	108	96	4	8
19. Sikkim	1	1	0	0
20. Tamil Nadu	218	177	38	3
21. Tripura	5	5	0	0
22. Uttranchal	36	18	16	2
23. Uttar Pradesh	263	232	4	27
24. West Bengal	73	30	23	20
25. Chandigarh	1	0	0	1
26. Delhi	5	4	0	1
27. Pondicherry	8	7	0	1

Total 2624 2032 266 326

OPRS : Operating satisfactorily
OPRNS : Operating not satisfactorily
UCL : Units closed